

(1)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1) K.S. Ravichandran P.C.S. } Co. for
S. Manjula Devi. Adv. } Respondents
M.K. PREETHA Adv. }
for KSR & Co.

[Signature]
M.K. Preetha

2) Sreeprya Kalathil for petitioner
P.C.S.

[Signature]
Sreeprya

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to file a memo u/s 8 of Arbitration and Reconciliation Act, 1996 based on the clause in the Article of the Company and prayed for time. Time is extended at request. Put up on 22.12.2017.

- sd -
S Vijayaraghavan
Member (Technical)

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)